

potentially viable or not. The Nodal Agency evolves and manages rehabilitation packages for mills found by it to be potentially viable.

A Board for Industrial and Financial Reconstruction has also been established to consider the cases of sick industrial companies. A Modernisation Fund has also been set up to meet the modernisation needs of weak but viable textile units.

#### **Non-Payment of dues to Textile Workers in Bombay**

763. SHRI SHARAD DIGHE: Will the Minister of TEXTILES be pleased to state:

(a) whether 13 textile mills in Bombay which were taken over in 1983 and other NTC Mills in Bombay have refused to give work to their nearly 50,000 workers and are refusing to pay them their dues;

(b) whether the Bombay High Court has given the decision in favour of the workers; and

(c) if so, the position of Union Government in the matter?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) As a result of the take-over of management of 13 mills of Bombay, over 23,000 workers have got back employment. Another 10,000 have voluntarily retired and collected their dues

(b) and (c). The matter is pending in the Supreme Court and is subjudice.

#### **Assistance to Cotton Growers of Maharashtra**

764. SHRI BANWARI LAL PUROHIT: Will the Minister of TEXTILES be pleased to state:

(a) whether Union Government have been urged to sanction ad hoc payment of Rs. 100 per quintal to cotton growers in Maharashtra under the Monopoly Procurement Scheme;

(b) if so, the details thereof; and

(c) the extent of assistance to be given to Maharashtra cotton growers?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) and (b). The Government of Maharashtra has requested for fixation of the guaranteed prices under the Cotton Monopoly Procurement Scheme at Rs. 100/- per quintal over the minimum support prices fixed by the Government of India for different varieties of cotton.

(c) As per information received from the Government of Maharashtra, advance bonus in addition to guaranteed price is being paid to cotton growers.

#### **Proposal to increase yarn subsidy**

765. SHRI BANWARI LAL PUROHIT:  
SHRI LAKSHMAN MALLICK:

Will the Minister of TEXTILES be pleased to state:

(a) whether the Handloom weavers throughout the country have urged the Government to increase in yarn subsidy;

(b) if so, whether Government have provided/proposed to provide and subsidy to the handloom weavers; and

(c) if so, the details thereof and further steps Government propose to provide relief to handloom weavers?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) No, Sir. As there is no yarn subsidy scheme at present, the question of increase in yarn subsidy does not arise.

(b) and (c). Do not arise.

#### **Cases of Tax Evasions**

766. SHRI BANWARI LAL PUROHIT:  
SHRI V. SREENIVASA PRASAD:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have recently

asked the income tax authorities to continue their drive against tax evaders;

(b) if so, the details of the firms on which income tax authorities raided during the last six months in the capital;

(c) the particulars of tax evasions detected; and

(d) the action contemplated by Government against the tax evaders?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) Yes, Sir.

(b) The Income-tax authorities have conducted 296 searches, including searches in the cases of firms, during the last 6 months in the capital.

(c) Prima-facie, unaccounted assets of Rs. 7.43 crores have been seized in these searches. The assesseees have admitted

concealment to the tune of Rs. 3.76 crores during the course of these searches.

(d) Appropriate action, as per law, including penalty and prosecution is taken against the tax evaders.

#### Consumer price index in first ten cities

767. DR. A.K. PATEL: Will the Minister of FINANCE be pleased to state:

(a) the names of first ten cities in the country which are most expensive according to the consumer price index as on 31 January, 1988; and

(b) the indices of these cities during each of the previous three years on the same date?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). The requisite information is given below:--

*All India consumer price index number for industrial workers (Base 1960-100)*

City	1987 (Dec.)*	1986 (Dec.)	1985 (Dec.)	1984 (Dec.)
1. Varanasi	888	775	714	667
2. Madurai	838	724	656	638
3. Bhopal	834	784	711	625
4. Bangalore	826	744	694	648
5. Balaghat	820	708	630	605
6. Guntur	819	749	663	635
7. Alleppey	809	794	681	659
8. Bhavangar	805	748	676	593
9. Srinagar	818	734	648	611
10. Delhi	805	711	652	598
ALL INDIA	752	688	630	588

\*Latest available

Source: Labour Bureau, Simla